(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,

Registrar (Administration),

High Court of Jharkhand,

Ranchi.

), 1. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro

- 2. Sri Rajeev Ranjan, District & Addl. Sessions Judge, Bokaro
- 3. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa
- 4. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra
- 5. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Chatra
- 6. Sri Santosh Kumar No.2, District & Addl. Sessions Judge, Daltonganj
- 7. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj
- 8. Sri Anil Kumar Mishra No.2, District & Addl. Sessions Judge-cum-Special Judge, Offences under SC & Act, Deoghar

2: Office - 0651-2481449

Fax No. – 0651 – 2481116

/Apptt.

File No. XXII(6)/1/2018-19/Apptt.

Letter No.

Dated:

- 9. Sri Sanjay Kumar Choudhary, District & Addl. Sessions Judge, Deoghar
- 10. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
- 11. Sri Rajeev Kumar Sinha, District & Addl. Sessions Judge-cum-Spl Judge, CBI, Dhanbad
- 12. Sri Shambhu Lal Shaw, District & Addl. Sessions Judge, Garhwa
- 13. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa
- 14. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih
- 15. Sri Dhruva Chandra Mishra, District & Addl. Sessions Judge, Giridih
- 16. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda
- 17. Sri Yogesh Chandra Verma, District & Addl. Sessions Judge, Godda
- 18. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla
- 19. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla
- 20. Sri Ramesh Kumar, District & Addl. Sessions Judge-cum-Special Judge, Offences under SC & ST / Hazaribagh
- 21. Sri Kaushal Kishor Jha No.2, District & Addl. Sessions Judge, Hazaribagh
- 22. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur
- 23. Sri Anuj Kumar, District & Addl. Sessions Judge, Jamshedpur
- 24. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara
- 25. Sri Rajesh Kumar No.1, District & Addl. Sessions Judge, Khunti
- 26. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma
- 27. Sri Tarun Kumar, District & Addl. Sessions Judge, Koderma
- 28. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar
- 29. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga
- 30. Sri Arvind Kumar No.2, District & Addl. Sessions Judge, Lohardaga
- 31. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur
- 32. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh
- 33. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh
- 34. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Special Judge, CBI (Other than AHD), Ranchi
- 35. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi
- 36. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj
- 37. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela
- 38. Sri Madhuresh Kumar Verma, District & Addl. Sessions Judge, Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Course for District Judges in Commercial Courts" (R-15) on 29th November, 2020 (Sunday) from 10.30 A.M. to 1.30 P.M.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Course for District Judges in Commercial Courts" (R-15) on 29th November, 2020 (Sunday) from 10.30 A.M. to 1.30 P.M.

You are, therefore, directed to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

Yours faithfully, Sd/- J.P. Singh Registrar (Administration)

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Memo No. 3021 /Apptt.

Dated, Ranchi, the 09 11/20

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3545/JAJ dated 15.10.2020 / all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration